

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/62/ (IB)/2017

NAME OF THE PETITIONER(S)

: AGARWAL COAL CORPORATION PVT LTD

NAME OF THE RESPONDENT(S)

: SUN PAPER MILL LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. M/S.K.K. MURRALITHARON FOR RESPONDEN WE
M. REVATHZ FOR
2. M/S. AAV PARTNERS FOR APPLICANT Junto

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that she has filed affidavit and bank statement as per Sec.9(3)(b)& (c) of I&B Code, 2016 and furnished copy of the same to the other side. Counsel for respondent prayed time for counter. Time extended at request for filing counter and submissions by both the parties. Put up on 26.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)